(d) The dairies at the National Dairy Research Institute, Karnal and the Agricultural University Pantnagar, have one unit inch for milk packaging and distribution through single senile containers. Two similar units received under New Zealand assistance are presently being installed at the Worli Dain in Bombay. The Govt, ol Punjab have plans to set up six such units al Ludhiana through UN1CEF assis-tance. The Tamil Nadu Government have also a proposal under consideration to ins la] two units al the Madras Dairy.

## oin'i i or Farm Products in Developing COUNTRII S

1723. SHRI SITARAM KESRI: Will the Minister of AGRICULTURE be pleased to state:

i.ii whether Government<sup>1</sup> are aware of the Rndings of tin UNf'AO that the output ol Farm products in the developing countries including India, was far short of the la) gets:

- (bi if so. whether the causes for the short have been examined: and
- (c) the steps I a ken to increase the pro-I in I inn?

THE MINISTER OF STATE IN THE MINISTRY OI AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) In the document titled "The State of Food and Agriculture. 1972" which has been brought Milt recently by the FAO of the U.N., it has been stated that in the Far East region, agricultural production in developing countries rose In - per cent in 1971 against the \pi i cent annual increase recorded during the previous two vears. As regards, India, the FAO document indicates that, "although India again had a gciocl crop year, iI-- growth rate was lower".

(In Agricultural production in India, according to the All-India final estimates of uea and production for 1971-72, was lower in in that in the previous year in the case of foodgraius, oilseeds and sugarcane and higher in the case of cotton, jute and tub.ic co. The decline in the production of foodgraius and certain other agricultural commodities in 1971-72 was mainly due lo adverse climatic factors like drought in June-August, 1971 in Maharashtra,

Andhra Pradesh and Mysore, floods in parts cii Uttar Pradesh, Bihar and West Bengal during August-September, 1971 and cyclone in Orissa dining October, 1971.

(c) Efforts are being made by the Goveinmi'iii under I lie Fourth Five Year Plan he step up agricultural production through various measures envisaged under the New Strategy lor Agricultural Development. These measures include (i) cultivation of highyielding \aiielies of seeds; (ii) development ol multiple cropping, i.e. bring-ing additional ana under crop production in the irrigated and assured rainfall areas; (Hi) development of irrigation for intensive cultivation; (i\) --oil and water management measures; (v) using a package of practices including high yielding seeds, optimum quantities of fertilizers and pest control measures: (vi) emphasis on research and ii^ application; fviii farmers' training and education; and (van development ol infra-structure ol credit, marketing, distribution system for supply of inputs etc.

## I'IKKIUM VM.I oi mi NATIONAL CO-OPERA-nvi DEVELOPMENT CORPORATION

1726. SHRI M. k. MOHTA: SHRI K. P. SINGH DEO:

Will the Miniver of AGRICULTURE be pleased to state;

'.ii whether ii is a fact that the expert committee on the National Co-operative Development<sup>1</sup> Cotporation which made an assessment ol tin performance of the NCDC has made certain recommendations regarding widening of the activities ol the NCDC; and

(hi il so, the details thereof and the lent ion of Government with regard there-to?

THE MINISTER OI STATE IN THE MINISTRY OF XORICULTURE (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) The information is furnished in the attai lied statement.

## STATEMENT

- 1. The Expert Committee on the National Co-operative Development Corporation has made the following main recommendations regarding the widening of the activities of the Corporation:
  - (i) The National Cooperative Development Corporation Act, 1962 (Act 26 of 1962) may be extended to the State of Jammu and Kashmir.
  - (ii) Besides "agricultural produce" and "notified commodities", as defined in N.C.D.C. Act, 1962, the scope of the N.C.D.C. Act may be extended to cover dairy, fishery, poultry, minor forest produne, salt and tobacco.
  - (iii) The Committee has also recommended that the promotional and developmental role of the N.C.D.C. should cover the following aspects relating to initiation, coordination and evaluation of programmes:
    - (a) Coordination of activities of various agencies for implementing area development programmes through cooperatives.
    - (b) Liaison with various Ministries and organisations like the Food Corporation of India, Central Warehousing Corporation, State Trading Corporation, Fertiliser Corporation, Cotton Corporation, Jute Corporation and other commodity organisations, with a view to creating favourable conditions for strengthening and expansion of business activities oi cooperatives in the rural sector.
    - (c) Initiating cooperative pilot projects in strategic areas nf agricultural development and providing technical and financial support for such projects.
    - (d) 1'rovision of technical guidance, consultancy services and arrangement\* for training and research.
    - (e) Periodical evaluation of various cooperative programmes.
    - (f) The N.C.D.C. should also evolve and sponsor special economic programmes for assisting tribals, small farmers and other weaker sections of the rural

community. It should also stimulate the growth of co-operalive activities in the agricultural sector in the relatively under-developed areas.

to Questions

- (iv) The financial role of the N.C.D.C. as recommended by the Committee, will include:
- (a) Provision of loans and grants to State Governments for co-operative programmes;
- (b) Contribution to share capital of, and provision of loans and grants to, national/regional co-operative federations:
- fu Provision of linance/refinance to other cooperatives on the guarantee of State Governments.
- 2. The N.C.D.C. is already implementing most of the recommendations of the Expert Committee in regard to the scope of its activities, except these which require amendment of the present N.C.D.C. Act, 1962, proposals for which are under consideration of Government.

## AGRICULTURE REFINANCE CORPORATION

- 1727. SHRIMATI SAVITA BEHEN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that in the year ended June, 1972, the percentage of utilisation *to* the commitments made by the Agriculture Refinance Corporation declined from 71.1 per cent in 1970-71 to 70.8 per (rut in 1971-72;
- (b) if so, what steps have been taken to ensure that the resources of the Agriculture Refinance Corporation are put to best use for agricultural development in the country; and
- (i I whether the Chairman of the Corporation has asked the State Governments to set up autonomous bodies for specific dev& lopment purposes, e.g. soil conservation, tube well sinking, forest development and the likes; if so, what steps have been and are proposed to be taken to set up such autonomous corporations for taping the Corporations resources for the best use of the nation?